

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA/021/446/2018

Date of Order: 08.08.2018

Between:

P. Visweswara Rao,
S/o. P. Veera Raghava Rao,
Aged 59 years,
Occ: Accounts Assistant, (Group 'C'),
O/o the Senior Divisional Financial Manager,
South Central Railway,
Guntakal Division,
Guntakal.

... Applicant

AND

1. Union of India rep. by
The General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Principal Financial Advisor,
South Central Railway,
Rail Nilayam,
Secunderabad.
3. The Divisional Railway Manager,
South Central Railway,
Guntakal Division,
Guntakal.
4. The Senior Divisional Financial Manager ,
South Central Railway,
Guntakal Division,
Guntakal.

... Respondents

Counsel for the Applicant : Mr. K.R.K.V. Prasad

Counsel for the Respondents : Mr. S.M. Patnaik, SC for Railways

CORAM :

THE HON'BLE MR.JUSTICE R. KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. NAINI JAYASEELAN, ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

Heard Shri K.R.K.V. Prasad, learned counsel appearing for the Applicants and Shri S.M. Patnaik, learned Standing Counsel appearing for the Respondents.

2. The Respondents issued Proceedings dated 22.5.2018 in compliance of the interim order passed by the Tribunal on 02.05.2018, considering the request of the Applicant to keep him in the same post as he expressed his unwillingness to join the post of Accounts Stock Verifier (ASV) on some medical and other grounds. The Applicant withdrew his application for the post of ASV since the Respondents accepted his request. Therefore, no cause survives for adjudication in the present O.A. Therefore, the O.A. is dismissed. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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